

However, the following subsidiary companies of SAIL have been declared sick and referred to the BIFR.

- IISCO-Ujjain Pipe & Foundry Company Limited, a wholly owned subsidiary of Indian Iron & Steel Company Limited (IISCO).
- Indian Iron & Steel Company (IISCO)

IISCO-Ujjain Pipe & Foundry Company Limited was referred to BIFR in March 1994. The BIFR in its hearing dated 21.6.1996 decided that the company is not likely to exceed its accumulated losses within a reasonable time while meeting all its obligations and that it is just and equitable to wind it up. Pursuant to the BIFR order, a hearing was to be held on 2.12.1996 in Calcutta High Court which did not take place. IISCO was referred to the BIFR in June, 1994. In August, 1996, SAIL had invited offers for participation in the revival/modernisation of IISCO through a joint venture arrangement with SAIL retaining majority share-holding of 51% in the Joint Venture Company. SAIL have received offers from two parties viz. M/s Tyazhpromexport (TPE) of Russia and M/s Mitsui of Japan. SAIL had sought extension of time from the BIFR in order to further assess the offers received by them. The BIFR have since granted extension to SAIL till 6th January, 1997. The latest position is that M/s Mitsui of Japan have indicated their unwillingness for equity participation which is an essential requirement for selection of a Joint Venture Partner.

As IISCO has been referred to the BIFR, any scheme to be taken up for modernisation will have to be in accordance with the orders of the BIFR in this regard.

[Translation]

'Namaskar' Service

2016. SHRI PANKAJ CHOWDHARY :
KUMARI UMABHARTI :
SHRI SATYA DEO SINGH :
PROF. OMPAL SINGH NIDAR :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether 'Namaskar' Service has been closed by the Government;

(b) if so, the details therefor;

(c) whether the Government have made any alternate arrangement in this regard;

(d) if so, the reasons thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) No, Sir.

(b) to (e). Does not arise in view of (a) above.

[English]

Employees' Welfare Schemes

2017. DR. BALIRAM : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government have formulated any welfare schemes for the employees of the Department of Telecommunications and Department of Posts;

(b) if so, the details thereof;

(c) the allocation of funds made for these schemes during 1994-95, 1995-96 and 1996-97, circle-wise, scheme-wise;

(d) whether these schemes are being implemented properly; and

(e) if so, the details thereof?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Yes, Sir.

(b) The requisite information is placed in Statement-I for the Department of Telecommunications and in the Statement-II for the Department of Posts

(c) The requisite information is placed in Statement-III for the Department of Telecommunications and in the Statement-IV for the Department of Posts.

(d) Yes, Sir.

(e) The details of the schemes being implemented are as mentioned for Part(b) above.

STATEMENT-I

Details of the Welfare Schemes for the Employees of the Department of Telecommunications.

- i. Setting up of and grant-in-aid to Staff Welfare Institutions such as Holiday Homes, Creches, Tailoring Centres, Schools, Recreation Clubs etc.
- ii. Financial assistance to Telecom staff welfare association and Telecommunications Women's Organisations.
- iii. Financial assistance to Telecom Teams/ Players for participation in various sports and games at All India/International level.
- iv. Organisation of arts and crafts competitions, exhibitions, holiday/scouting camps, etc.
- v. Organising training in first-aid and ambulance brigades, etc.
- vi. Providing immediate relief of an emergent nature for which no provision exists or can be made available in the normal way.
- vii. Financial assistance to deserving educational institutions sponsored by the staff of the Deptt.

- viii. Scholarships or other financial assistance to children or dependents of telecom employees for their education.
- ix. Financial and medical assistance in case of proved exceptional hardships resulting from serious or long illness or major surgical operations and financial assistance to the dependents of deceased telecom employees.
- x. Such other specific purpose as the Telecom staff Welfare Board may decide.

STATEMENT-II*Details of Welfare Schemes for Employees of the Department of Posts*

- i. Award of scholarships for the children of postal employees for technical/non-technical

education.

- ii. Financial assistance to family members in case of death of employees.
- iii. Financial assistance to Postal Employees and dependents, in case of prolonged illness, for nutritive diet for TB patients, and for victims of natural calamities and for handicapped persons.
- iv. Provision of Recreation Clubs/facility of Holiday Homes at 20 places in the country.
- v. Assistance to Central Postal Ladies Organisation for activities for the welfare of the families and children of the employees of the postal department, like creches, coaching classes, tailoring, typewriting and shorthand.

STATEMENT-III*Welfare Grants to Regional Staff Welfare Boards during 1994-95, 1995-96 and 1996-97 : Deptt. of Telecom.*

S. No.	Name of Circle/Unit	1994-95	1995-96	1996-97
	TELECOM CIRCLES		(In Rupees)	(for six months April'96 to Sept.'96)
1	2	3	4	5
1.	Andhra Pradesh	1032000	1072000	411000
2.	Assam	181000	308000	53000
3.	Bihar	483000	300000	146000
4.	Gujarat	1231000	1982000	451000
5.	Haryana	677000	300000	
6.	H.P.	nil	45000	61000
7.	J & K	nil	300000	nil
8.	Karnataka	1913000	1707000	485000
9.	Kerala	1517000	1100000	486000
10.	M.P.	1040000	667000	324000
11.	Maharashtra	1552000	1172000	nil
12.	North East	43000	37000	32000
13.	Orissa	451000	406000	203000
14.	Punjab	366000	388000	152000
15.	Rajasthan	602000	641000	322000
16.	Tamil Nadu	1816000	2032000	820000
17.	U.P.	1040000	1061000	412000
18.	West Bengal	425000	321000	240000
19.	A & N	-	50000	nil
20.	U.P. (West)	-	-	300000
	TELEPHONE DISTRICTS			
21.	Calcutta	889000	387000	293000
22.	Madras	487000	1129000	4220001

1	2	3	4	5
TELECOM PROJECT CIRCLES				
23.	New Delhi	30000	100000	78000
24.	Madras	95000	163000	78000
25.	Calcutta	173000	180000	71000
26.	Bombay	121000	268000	126000
TELECOM MAINTENANCE CIRCLES				
27.	New Delhi	438000	253000	191000
28.	Madras	351000	314000	178000
29.	Calcutta	173000	300000	115000
30.	Bombay	374000	286000	190000
TELECOM FACTORIES				
31.	Bombay	150000	352000	150000
32.	Jabalpur	96000	135000	72000
33.	Calcutta	100000	105000	ni
OTHER UNITS				
34.	O.A. Bangalore	139000	143000	67000
35.	T&D Circle, Jabalpur	88000	209000	75000
36.	Telecom Stores, Calcutta	134000	93000	92000
37.	T.T.C. Jabalpur	51000	113000	55000
38.	A.L.T.T.C. Ghaziabad	80000	137000	69000
39.	Task Force, Guwahati	nil	50000	nil
40.	Telecom Directorate(Hqrs.)	192000	300000	500
TOTAL		18480000	19306000	7715000

Allotment of Fund is made Circle-wise and not Scheme-wise

STATEMENT-IV

Details of allocation of funds, circle wise for the department of posts

Sl. No.	Name of the Circle	1994-95 (Rs. in Lakhs)	1995-96 (Rs. in Lakhs)	1996-97 (Rs. in Lakhs)
1	2	3	4	5
1.	Andhra Pradesh	7.00	8.00	
2.	Assam	2.00	2.00	
3.	Bihar	3.00	3.50	
4.	Delhi	4.00	3.50	Allocation of Funds
5.	Gujarat	5.75	5.00	Not Made
6.	Haryana	2.00	2.00	So far
7.	H.P.	1.50	4.00	

	1	2	3	4
8.	J & K	0.75	1.00	
9.	Karnataka	7.25	6.00	
10.	Kerala	5.50	5.00	
11.	M.P.	5.00	5.00	
12.	Maharashtra	8.50	8.00	
13.	North East	1.50	1.50	
14.	Orissa	3.25	3.00	
15.	Punjab	5.15	3.50	
16.	Rajasthan	3.00	4.00	
17.	Tamil Nadu	9.25	9.00	
18.	U.P.	10.00	9.00	
19.	West Bengal	9.00	7.50	
20.	Directorate	0.60	0.50	
	Total	95.00	91.00	

Allotment of Fund is made Circle-wise and not Scheme-wise

[Translation]

Expansion of Computerised Reservation at Ranchi Railway Station

2018. SHRI LALIT ORAON : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to expand the computerised reservation office at Ranchi Railway Station keeping in view the overcrowding there;

(b) if so, the time by which the expansion work is likely to be done;

(c) if not, the reasons therefor;

(d) whether the Government are aware of the demand for opening of extension counter of railway reservations at Gumala and Lohardaga district headquarters; and

(e) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) By April, 1997.

(c) Does not arise.

(d) No, Sir.

(e) Does not arise.

[English]

Non -Availability of Accommodation in Trains

2019. SHRI BASUDEB ACHARIA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a large number of persons have been buying journey tickets in the New Delhi-Howrah and Howrah-New Delhi routes by Poorva Express, and they are kept under 'Waiting List' and then denied any accommodation in the train;

(b) if so, the details of average daily number of persons on waiting list for Poorva Express and Kalka-Howrah Mail for all classes during the last two years;

(c) whether the frequency of Poorva Express via Gaya is going to be increased to 'Daily' in lieu of three days a week as now; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) The average number of passengers left on the waiting list by 2381/2382, 2303/2304 Poorva Express and 2311/2312 Kalka Mail in different classes varies as under:-

Down direction towards Howrah		
I AC	-	1
II AC	-	4 to 8
Sleeper Class	-	23 to 88